IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-570(PB)/2017

IN THE MATTER OF:

Seatel Electronics (India) Pvt. Ltd.

Applicant/Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner/Applicant

For the Respondent

ORDER

In pursuance of last order an affidavit by Mr. Pankaj Sharma, one of the Director of the company has been filed showing the details of various properties. The details of those properties are as under:-

IMMOVABLE PROPERTY BELONGING TO	DESCRIPTION LOCATION OF TI IMMOVABLE PROPERTY	HE FINANCIAL CREDITOR WHOSE FAVOUR THE EQUITABLE	OF PRESENT STATUS OF IN ACTUAL POSSESSION HE IS
SEATEL ELECTRONICS (INDIA) PVT. LTD.	[4] [1] [1] [1] [1] [2] [3] [4] [4] [4] [4] [4] [4] [4] [4] [4] [4	12, INDIA BUL 10 FINANCE LIMITED	LS ACTUAL POSSESSION IS WITH THE CORPORATE DEBTOR COMPANY THROUGH ITS DIRECTOR PANKAJ SHARMA
PANKAJ	13-B, ACHR	OL STATE BAI	NK ACTUAL

SHARMA, HEMLATA SHARMA, GOPAL KISHAN SHARMA	HOUSE, CIVIL LINES, JAIPUR	OF INDIA	POSSESSION IS WITH PANKAJ SHARMA, HEMLATA SHARMA, GOPAL KISHAN SHARMA
SMT. PRATIBHA SHARMA & PANKAJ SHARMA	SHOP NO. 33, AMBABARI SHOPPING COMPLEX, AMBABARI JAIPUR	STATE BANK OF INDIA	ACTUAL POSSESSION IS WITH SMT. PRATIBHA SHARMA & PANKAJ SHARMA
MR. PANKAJ SHARMA	A-322, PRIME PROVINCE, GONER, JAGATPURA-JAIPUR	STATE BANK OF INDIA	ACTUAL POSSESSION IS WITH MR. PANKAJ SHARMA
SHRI PANKAJ SHARMA & SHRI NEERAJ SHARMA	AJGF-12, "BIOSCOPE MALL" ANNASAGAR CIRCULAR ROAD, AJMER	STATE BANK OF INDIA	ACTUAL POSSESSION IS WITH MS. RIYA RADHANI AS TENANT SINCE FEBURARY, 2014.
SMT. PRATIBHA SHARMA	FLAT NO. 3 (FIRST FLOOR) KALYAN NIRANJAN APARTMENT ACHROL HOUSE, CIVIL LINES, JAIPUR	0.000 To 10.000 (1.000 To 10.000 To	ACTUAL POSSESSION IS WITH SMT. PRATIBHA SHARMA
SMT. HEMLATA SHARMA	FLAT NO. MB2/107, GROUND FLOOR, PRATAP APARTMENT PRATAP NAGAR, SANGANER, JAIPUR	INDIA BULLS FINANCE LIMITED	ACTUAL POSSESSION IS WITH SMT. HEMLATA SHARMA
SMT. PRATIBHA SHARMA	FLAT NO. A-503, FIFTH FLOOR, ALONG WITH ROOF IN BLOCK A, PLOT NO. GR-2, SHRI SUNDER SINGH		ACTUAL POSSESSION IS WITH SMT. PRATIBHA SHARMA

	BHANDARI NAGAR, SWAGE FARM, SODALA, JAIPUR	In .	
SMT. PRATIBHA SHARMA	FLAT NO. 304, THIRD FLOOR, AT MOHAKRESIDENCY, PLOT NO. C-651 & C-652, SCHEME NO. 4-C, VILLAGE MACHEDA, CHOMU ROAD, SIKAR ROAD, JAIPUR	FINANCE	ACTUAL POSSESSION IS WITH SMT. PRATIBHA SHARMA

In order to protect the secured assets, we direct the petitioner to restrain from alienating or creating any charge or encumbrance of any type or renting anyone of them with regard to the aforesaid properties till the final disposal of the petition.

Notice to show cause to the respondents returnable on 09.01.2018 be issued as to why the petition be not admitted triggering the insolvency process in respect of the petitioner company.

Process dasti.

List for further consideration on 09.01.2018.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

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18.12.2017 VINEET